

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**DFR NO. 854 OF 2013**

**Dated: 25<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M.P. Power Management Co. Ltd. ....Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent (s)**

**Counsel for the Appellant(s) : Mr. Rishabh Donnel Singh**

**ORDER**

Defects are cured. Registry is directed to number the appeal and list  
the matter on **24.05.2016**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk